

[*Translation*][*English*]

**Committee to Review the Provisions of
Motor Vehicles Act, 1988**

**2529. SHRI R. N. RAKESH:
SHRI MANJAY LAL:**

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Union Government had set up a committee to review the provisions of the Motor Vehicles Act, 1988 and the Rules made thereunder;

(b) whether the Committee has submitted its recommendations;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the time by which the Committee is likely to submit its recommendations to Government?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir.

(b) to (e). The Committee had been entrusted with the task of reviewing all the provisions of the M.V. Act, 1988 and Rules made thereunder taking into account numerous representations received and to make suitable recommendations for modifications, amendments etc. This involved voluminous work. The Committee has since completed its deliberations and its report is under finalisation. It is expected to be submitted by 15.9.90.

DTC Bus Shelters

2530. SHRI J. P. AGARWAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the criteria for constructing bus shelters by Delhi Transport Corporation;

(b) whether the number of Bus shelters in Trans-Yamuna area is much less than the actual requirement; and

(c) if so, the action proposed to be taken in this regard?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): The bus queue shelters for DTC are constructed by CPWD, based on designs approved by Delhi Urban Arts Commission. The construction is undertaken at locations keeping in view the aspects of heavy boarding and alighting points, availability of space with enough set back from the main road.

(b) There are at present 276 bus shelters in Trans-Yamuna area. According to DTC's assessment, about 100 more bus shelters are required to be provided in the Trans-Yamuna area.

(c) DTC has a programme to construct 80 bus queue shelters in Trans-Yamuna area in 1990-91.

[*Translation*]

**Expenditure Incurred in Bihar under
JRY**

**2531. SHRI TEJ NARAYAN SINGH:
SHRI DEVENDRA PRASAD
YADAV:**

Will the Minister of AGRICULTURE be pleased to state:

(a) the expenditure incurred so far under the Jawahar Rozgar Yojana in Bihar;

(b) the number of mandays generated, district-wise; and

(c) the concrete steps being taken to promote the Yojana in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) The year-wise details of the expenditure reported to have been incurred in Bihar under Jawahar Rozgar Yojana (JRY) so far, since the year of the launching of (JRY) so far, since the year of the launching of JRY i.e. 1989-90, are as under:-

<i>Year</i>	<i>Expenditure incurred (Rs. in lakhs)</i>
1989-90	31690.69
1990-91	8967.22*

* As per reports received upto July, '90.

(b) The Government of India do not monitor the employment generated district-wise in the States/Union Territories under JRY at the Central level. However, the number of mandays of employment reported to have been generated in Bihar during 1989-90 and 1990-91 are as under:-

<i>Year</i>	<i>Employment generated (lakh mandays)</i>
1989-90	907.31
1990-91	249.16*

As per reports received upto July, '90

(c) Based on the feed back from the implementing agencies and other concerned

quarters, the JRY has been restructured during the year 1990-91 in the interest of better implementation of the programme.

Public Telephone in Bhojpur, Bihar

2532. SHRI TEJ NARAYAN SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of public telephones sanctioned for district Bhojpur in Bihar;

(b) the time by which these public telephones are likely to be installed; and

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATION (SHRI JANESHWAR MISHRA): (a) Two Public Telephones have been sanctioned for Bhajpur district in Bihar.

(b) These Public Telephones are likely to be installed during the current financial year.

(c) Stores material for these Public Telephones are being arranged to install these PCOs at the earliest.

Government Buildings and other Houses destroyed by Terrorists in J & K

2533. SHRI TEJ NARAYA SINGH: SHRI PIYARE LAL HANDOO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Government buildings and other private houses destroyed or burnt by terrorists in Jammu & Kashmir during 1989 and first six months of 1990;

(b) the steps being taken by Government to check such incidents in future;